

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 22-03-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/858(CHE)2022

PETITION NUMBER : CP/618/IB/CB/2017

**NAME OF THE PETITIONER : Madhu Desikan (Liquidator) of
M/s Jain Granites & Projects Ltd**

NAME OF THE RESPONDENT(S) : --

**UNDER SECTION : Sec 60(5) of IBC, 2016 & Reg 10 of
IBBI Reg, 2016**

ORDER

Ld. Counsel Mr. Gajendran Ravi for the Liquidator.

The Liquidator has filed a memo vide diary no.4831 dated 22.11.2023 giving their update of the receivables and therefore sought to disclaim the properties and trade receivables onerous to proceed on recovery.

List the application on **06.05.2024** for hearing.

-Sd-

**RAVICHANDRAN RAMASAMY
Member (Technical)**

-Sd-

**JYOTI KUMAR TRIPATHI
Member (Judicial)**

phk